

ITEM NO.1601

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION(S) (CRIMINAL) NO(S). 810/2024

SUBHASH CHAND SHARMA & ORS.

PETITIONER(S)

VERSUS

BIJENDRA KUMAR SHARMA

RESPONDENT(S)

(IA No. 217772/2024 - EXEMPTION FROM FILING O.T.
IA No. 217771/2024 - STAY APPLICATION)

Date : 14-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Raj Kishor Choudhary, AOR

For Respondent(s) Mr. Abhishek Yadav, Adv.
Mr. Braj Kishore Mishra, AOR
Mr. Ajay Kumar Srivastava, Adv.
Ms. Mini Kishore, Adv.
Mr. Param Kumar, Adv.
Mr. Zain Maqbool, Adv.
Mr. Shantanu M. Adkar, Adv.

UPON hearing the counsel the court made the following
O R D E R

Learned counsel for the petitioner is in personal
difficulty, list again in due course, as of last
opportunity.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS